

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**14-09-2023 AT 10:30 AM**

**IA (IBC) 901/2022 in Company Petition IB/69/2021**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Orissa Computer Acadamy

...Operational Creditor

VS

Healersark Esources Pvt Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**  
**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 901/2022**

This is an application to dismiss Company Petition and refer matter to Arbitration. Due to paucity of time, matter adjourned to 05.10.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)